

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

118
Appeal No.730/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Arya Fuels Pvt.Ltd -Vs-Registrar of Companies, JKH		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	SURENDRA SINGH, ADVOCATE	Appellant	S. Singh Adv 19.02.2018

ORDER

Ld. Counsel appearing on behalf of the appellant made a request that time may be given for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 30 days from today.

List it on 28/03/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)